

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 213 of 2012

Dated : 8th August, 2013

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

NTPC Ltd.	...	Appellant(s)
Versus		
Central Electricity Regulatory Commission & Ors.	...	Respondent(s)

**Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo**

**Counsel for the Respondent (s) : Mr. Pradeep Misra
Manoj Kumar Sharma**

ORDER

Learned counsel for the appellant seeks some time to take instructions from the client.

Post the matter for hearing on **4th September, 2013.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

rkt